

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 90 of 2020**

**IN THE MATTER OF:**

**Mr. Vijay Sitaram Dandnaik** **...Appellant**

**Vs**

**Punjab National Bank & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. G. Tushar Rao, Mr. Anandh . K and Mr. Raunand Verma, Advocates.**

**For Respondents: None.**

**ORDER**

**28.01.2020** Heard. Noticed various questions of law raised in the Appeal.

Issue notices. Requisites along with process fee, if not filed, be filed by 30.01.2020. If the Appellant provides the e-mail address of Respondents, let notices be also issued through e-mail.

List the Appeal 'For Admission (After Notice)' on **18<sup>th</sup> February,2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)